

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
New Delhi**

**Review Petition No. 19/RP/2024 in  
Petition No. 212/TT/2022**

Subject : Petition for review of the Order dated 20.3.2024 in Petition No. 212/TT/2022. (On Admission)

Date of Hearing : **25.7.2024**

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member

Petitioner : Rajasthan Rajya Vidyut Prasaran Nigam Limited (RRVPNL)

Respondents : Power Grid Corporation of India Limited (PGCIL) and 10 others

Parties Present : Ms. Poorva Saigal, Advocate, RRVPNL  
Ms. Pallavi Saigal, Advocate, RRVPNL  
Shri Sachin Dubey, Advocate, BRPL & BYPL

**Record of Proceedings**

The Review Petition could not be taken up for the hearing in absence of the required coram. Accordingly, the matter was adjourned.

3. The Review Petition shall listed for the hearing on admission on **8.8.2024**.

**By order of the Commission**

sd/  
**(T. D. Pant)**  
**Joint Chief (Law)**

